

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH: :MUMBAI

ORIGINAL APPLICATION NO. 135 OF 2000

MONDAY, THE 26TH DAY OF FEBRUARY, 2001

SHRI JUSTICE ASHOK AGARWAL.  
SMT. SHANTA SHASTRY.

... CHAIRMAN  
... MEMBER (A)

1. Kanubhai G. Makwan,
2. Perumooti Thomas Joseph
3. Bachubai N. Patel.
4. Krishnarao M. Borkar.
5. Harishkumar K. Patel.
6. Sanjay B. Dubey.
7. Anant v. Kshirsagar.
8. Jagannath S. Singh.
9. Pancho Kesan A. iyer.
10. Mansingh L. Singh.
11. Pramod K. Chaudhary.
12. Subash K. Pandey.
13. Sandeep N. Hulalkar.
14. Rajesh J. Sangpal.
15. Jayanand J. Talekar.
16. Mohd. Taufiq Khan.
17. Prasad Prabhakar.
18. Vinod G. Joshi.
19. Devisharan Shrivastav
20. Sopan Ingale
21. Seiman Duning Girkar
22. Shantilal M. Patel
23. Kirubakaran

*[Handwritten signature]*

24. Umesh Singh
25. Babulal Meena
26. Mohd. Shamid Qureshi
27. Panesar M.
28. Sulam Mohd. G. Sheikh
29. Jaishankar S. Tiwari
30. Prem Balram Batcham
31. S.P. Chaturvedi
32. H.R. Patel
33. P.G. Patel
34. D.R. Patil
35. G.A. Nishad
36. S.L. Shukla
37. M.T. Pandey
38. Louise Baptista. ... Applicants

All working as Guards under Mumbai Division of Western Railway, Mumbai Central, Mumbai 400 008.

By Advocate Shri G.S. Walia.

Vs.

1. Union of India, through  
General Manager  
Western Railway,  
Headquarters Office,  
Churchgate,  
Mumbai-400 008.
3. Amarnath J. Gupta
4. Shivbahadur Singh  
  
Respondent Nos. 3 and 4 working as  
Guards Under (BAMY)
5. M.A. Shaikh
6. M. Gopalkrishnan
7. Sayed Zafar Ali



Respondent Nos. 5 to 7 working as  
Guards under (NDB)

8. Kirtikumar K.
9. Dilip Kumar J. Solanki

Respondent Nos. 8 and 9 working as  
Guards under (WDN)

10. Tukaram G. Shendge
11. Ravindra N. Walunj
12. Ashok P. Wankar
13. Pradeep G. Raut.
14. Dominic C. Fernandes
15. Motilal Ram B.
16. Sadashiv Pargare
17. Sahaben Ali M.
18. Shahid Khan
19. Padmakar T. Jadhav
20. Ramnaresh Singh
21. Dinanath D. Mishra
22. Balaram Singh R.
23. Bindiyyaddin R. Shukla
24. Ramsevak Verma
25. Premshanker C.
26. Kalamkishor Yadav
27. D. Devsundaram

Respondent Nos. 10 to 27 working as Guards  
under (BL).

By A.C.G.S.C. Shri V.S. Masurkar for R1 and R2  
Shri S. Ramamurthy for R3 to 6 & R8 to R27.

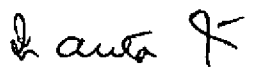


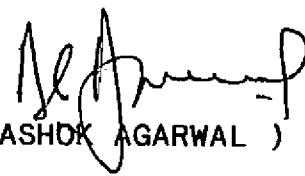
O R D E R (ORAL)

Shri Justice Ashok Agarwal.

... Chairman.

By the present OA the applicants seek to impugn the seniority list of 18th April, 2000 at Annexure R1. Aforesaid seniority list is a draft seniority list which invites application/representation against the same. The applicants, in the circumstances are desirous of making a representation against the said seniority list. In the circumstances, on application made by Shri Walia appearing on behalf of the applicants, leave is granted to withdraw the OA with liberty to the applicants to submit representations to the respondents raising their objections. In case such a representation is submitted within a period of 4 weeks from today, the same shall be considered and disposed of by the respondents <sup>on merits and</sup> in accordance with law, <sup>without raising the plea of limitation</sup> No orders as to cost.

  
(SHANTA SHASTRY)  
MEMBER (A)

  
(ASHOK AGARWAL)  
CHAIRMAN